



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
WESTERN ZONE BENCH, PUNE**

ORIGINAL APPLICATION NO. 167/2024 (WZ)

EARLIER ORIGINAL APPLICATION NO. 877/2024 (PB)

News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit for consumption" appearing in Hindustan Times dated 24.06.2024

**AFFIDAVIT IN REPLY ON BEHALF OF MAHARASHTRA
POLLUTION CONTROL BOARD i.e. RESPONDENT NO. 2.**

I, Kartikeya Langote, aged about 53 years, occupation – Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Pune-I, having office address at 2nd Floor, Jog Centre, Wakdewadi, Pune – 411003, do hereby state on solemn affirmation as under –

- (1) I say and submit that the Hon'ble National Green Tribunal, Principal Bench, New Delhi has registered suo-motu as Original Application No.877/2024 on the basis of the News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit for consumption" appearing in "Hindustan Times" dated 24/6/2024 and transferred the same to the Western Zone at Pune of this Hon'ble Tribunal.
- (2) I say and submit that the said matter relates to the contaminated water found in 81 out of 82 sources in different villages along the Palkhi route in Pune District, Maharashtra. Water samples were collected from villages in and around

Baramati, including Medad, Malegaon Budruk, Undavadisupe, Undavadi Kade Pathar, Barhanpur, Pimpali, and Katewadi. Testing by government-run sub-regional laboratories confirmed that all but one of these sources are unfit for consumption. In contrast, water samples from city areas of Pune and Pimpri-Chinchwad are reported to be safe due to regular cleaning and maintenance of their sources. Consuming unsafe water can lead to serious health issues such as gastroenteritis, jaundice, typhoid, cholera, or diarrhea.

- (3) I say and submit that in the aforesaid matter, the Hon'ble NGT vide order dated 22/07/2024, directed the Maharashtra Pollution Control Board (MPCB) to file the report before this Hon'ble NGT.
- (4) I say and submit that in compliance of the Hon'ble NGT Order dtd.22/7/2024, the MPCB issued a letter dated 13/08/2024 to the District Health Officer (Pune), Chief Officer, (Baramati Municipal Council) Chief Officer, (Indapur Municipal Council) Chief Officer, (Jejuri Nagarparishad) Chief Engineer, (Maharashtra Jeevan Pradhikaran), Chief Officer, (Saswad Municipal Council) and requested to take necessary actions. Copies of the letters 13/08/2024 is attached as **Annexure I Colly**.
- (5) I say and submit that in response to the letter dated 13/08/2024 issued by MPCB, the District Health Officer (Pune) vide letter dated 26/8/2024 informed that Gram



Panchayat sends regular water samples of public water sources to Sub-Division Laboratory for testing and regular water purification is done through Gram Panchayat. Also, there has been no outbreak of water borne diseases anywhere in Pune District during the Palkhi period and even after that in the villages along the Palkhi route.

(6) Hence this Affidavit.

Solemnly affirmed on this **20 SEP 2024** day of September, 2024 at Pune.

I know the affiant

For and on behalf of Maharashtra Pollution Control Board i.e. Respondent No. 2.

ADVOCATE

(Signature)
(Kartikeya Langote)
Sub-Regional Officer,
MPCB, Pune-I



BEFORE ME

(Signature)
MANGALA N. WAKHARE
ADVOCATE & NOTARY
GOVERNMENT OF INDIA

20 SEP 2024



MAHARASHTRA POLLUTION CONTROL BOARD**Sub-REGIONAL OFFICE, PUNE 1**

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Jog Center Bldg. 2nd Floor,
Wakdevadi, Old Mumbai Pune
Highway, Pune 411003

No. MPCB/ 240813 - FFS - 0066

Date: 13/08/2024

Urgent-Hon'ble NGT matter

To,

District Health Officer,
Zila Parishad, Pune.

Sub :- Hon'ble NGT Suo-Moto OA No.877/2024 WZ(PB).

News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit for consumption" appearing in Hindustan Times dated 24.06.2024.

Ref:- Hon'ble NGT order dtd.22/7/2024.

Sir,

Hon'ble NGT Principal Bench, New Delhi has a registered OA No.877/2024 Suo-Moto based on News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit for consumption" appearing in Hindustan Times dated 24.06.2024 the matter is transferred to Western Zonal Bench, Pune and registered as OA No.161/2024 WZ.

The news appeared in the Hindustan Times and Hon'ble NGT order dtd – 22/7/2024 is attached herewith for reference. The matter is listed before Western Zonal Bench at Pune on 23/09/2024.

The news item highlights **the contaminated water found in 81 out of 82 sources in different villages along the Palkhi route in Pune district, Maharashtra. As per the article, water samples from all 82 sources were sent to government-run sub-regional laboratories for testing. The samples were taken from villages in and around Baramati such as Medad, Malegaon, Budruk, Undavadisupe, Undavadi Kade Pathar, Barhanpur, Pimpali and Katewadi located on the Palkhi route. According to the reports, water from 81 out of the 82 sources was unfit for consumption. The water samples unfit for consumption are from water sources in rural parts of Pune in villages located on the Palkhi route. It is also highlighted that Drinking unfit or unsafe water can cause gastroenteritis, jaundice, typhoid, cholera or diarrhea.**

In view of above, you are requested to investigate the matter, take necessary preventive measures and actions and submit the action taken report to this office to submit before Hon'ble NGT during the hearing.

Please submit information within 8 days in English only for further submission to Hon'ble NGT please.

For and on behalf of the
Maharashtra Pollution Control Board

(Kartikeya Langote)
Sub Regional Officer,
Pune 1

Encl :- Hon'ble NGT Order

Copy submitted for favor of information to:

1. Joint Director (APC), MPCB, Mumbai.
2. Law officer, MPCB, Mumbai.
3. Regional Officer, MPCB, Pune.

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Sub-REGIONAL OFFICE, PUNE 1

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No. MPCB/ 240813-FPS - 0074

Date: 13/08/2024

Urgent-Hon'ble NGT matter

To,
Chief Officer,
Baramati Municipal Council
Tal-Baramati, Dist-Pune.

Sub :- Hon'ble NGT Suo-Moto OA No.877/2024 WZ(PB).
News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit for consumption" appearing in Hindustan Times dated 24.06.2024.
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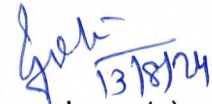
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No. MPCB/ 240813-FTS-0075

Date: 13/08/2024

Urgent-Hon'ble NGT matter

To,
Chief Officer,
Indapur Municipal Council
Tal-Indapur, Dist-Pune.

Sub :- Hon'ble NGT Suo-Moto OA No.877/2024 WZ(PB).
News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit for consumption" appearing in Hindustan Times dated 24.06.2024.
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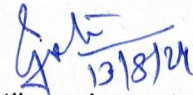
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No. MPCB/ 240813-fts-0072

Date: 13/08/2024

Urgent-Hon'ble NGT matter

To,
Chief Officer,
Jejuri Nagarparishad
Tal-Purandar, Dist-Pune.

Sub :- Hon'ble NGT Suo-Moto OA No.877/2024 WZ(PB).
News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit
for consumption" appearing in Hindustan Times dated 24.06.2024.
Ref:- Hon'ble NGT order dtd.22/7/2024.

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No. MPCB/ 240813-FTS-0062

Date: 13/08/2024

Urgent-Hon'ble NGT matter

To,
Chief Engineer,
Maharashtra Jeevan Pradhikaran
5-B, General Bhagat Marg,
Camp, Pune, Maharashtra 411001 Pune.

Sub :- Hon'ble NGT Suo-Moto OA No.877/2024 WZ(PB).
News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit
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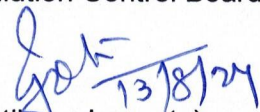
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Highway, Pune 411003

No. MPCB/ 240813-FTS-0068

Date: 13/08/2024

Urgent-Hon'ble NGT matter

To,
Chief Officer,
Saswad Municipal Council
Tal-Purandar, Dist-Pune.

Sub :- Hon'ble NGT Suo-Moto OA No.877/2024 WZ(PB).
News Item titled "Water from 81 out of 82 sources on Palkhi route found unfit for consumption" appearing in Hindustan Times dated 24.06.2024.
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